

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2807

ANSWERED ON:18.08.2011

BLENDING OF ETHANOL

Ahir Shri Hansraj Gangaram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is contemplating to promote the blending of Ethanol in petrol to overcome the shortage of petroleum products in the country;
- (b) if so, the percentage limit of ethanol permitted to blend in petrol as on date;
- (c) whether the Government has received requests to increase the percentage of ethanol blending in petrol; and
- (d) if so, the details thereof alongwith the reaction thereon?

Answer

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b) The Government has decided on 16.08.2010 to implement Ethanol Blended Petrol (EBP) Programme upto a limit of 10%. However, as per availability of supply of ethanol, presently only 5% EBP Programme is under implementation in 13 States and 3 UTs, out of the notified 20 States & 4 UTs.

(c) & (d) The Government has been receiving requests, particularly from sugar industry, to increase the percentage of Ethanol blending in Petrol upto a limit of 10%. However, due to non-supply of Ethanol in requisite quantity even for 5% blending level, OMCs are unable to raise the implementation level. Against an annual requirement of 105 crore litres of ethanol for blending upto 5% in the entire notified area, only 55.87 crore litres of ethanol could be contracted in 13 States and 3 UTs. Out of this, only 28.79 crore litres could be procured upto 31.07.2011.